

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 2
(IB)-579(PB)/2020

IN THE MATTER OF:

M/s Graphisads Pvt Ltd.

..... Applicant/petitioner

Vs.

M/s Ansal Hi-Tech Townships Ltd.

..... Respondents

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

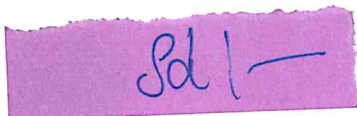
SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: -

ORDER

None appears for the petitioner. In the interest of justice, hearing is deferred to 17.03.2020.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

25.02.2020
Aarti Makker